Annexure-VI

Name of the corporate debtor: SVK SHIPPING SERVICES PRIVATE LIMITED; Date of commencement of Liquidation: 06-09-2024; List of creditors as on:05-11-2024 List of Operational Creditors (Other than Workmen, Employees and Government)

														6			Amount in ₹)
	Name of the	Identificati on No.	Details of		Details of claim admitted									Amount			
S No			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable	Amount of contingent claim	of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Bijay Auto Service	-	19-10-2024	94,17,464	94,17,464	oc	-	NA	NA	NA	No	-	_	-	_		Relevant claim form not submitted
2	Ultratech Cement Limited	AAACL64 42L	21-09-2024	1,90,97,277	1,90,97,277	oc	-	NA	NA	NA	No	-	-	-	-	-	Admitted in full
	Tricon Energy India Private Limited	AAECT60 44J	23-05-2022	2,63,73,031	2,43,84,575	oc	-	NA	NA	NA	No			-	-	19,88,456	Claim taken as submitted in CIRP
	Loyds Shipping (in Liquidation)	U63090AP 2014PTC0 95241	09-08-2022	1,33,54,294	82,42,759	ос	-	NA	NA	NA	No	-			-		Claim taken as submitted in CIRP
	Total 6,82,42,066				6,11,42,075		-		-	-				-	-	70,99,991	

KALVAKOLANU MURALI KRISHNA PRASAD

KALVAKOLANU MURALI KRISHNA PRASAD Liquidator, M/s. SVK Shipping Services Private Limited (In Liquidation) Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588



(Amount in ₹)